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West Bengal Land Reforms and Tenancy Tribunal Rules, 1997

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West Bengal Land Reforms and Tenancy Tribunal Rules, 1997

In exercise of the power conferred by section 20 of the West Bengal Land Reforms and Tenancy Tribunal Act, 1997 (W.B. Act XXV of 1997), the Governor is pleased hereby to make the following rules

- 1. Short title and commencement :-
- 2. Definitions :-
- 3. Filling of application under section 6 or section 10 :-
- 4. Procedure for transfer or proceedings :-
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